GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1966

TO BE ANSWERED ON THE 14TH MARCH, 2017/ PHALGUNA 23, 1938 (SAKA)

FAKE CURRENCY

1966. SHRI D.S. RATHOD: SHRI RAKESH SINGH: DR. J. JAYAVARDHAN: SHRI GEORGE BAKER: SHRI CHANDRAKANT KHAIRE: SHRI HARISHCHANDRA CHAVAN: SHRI DHANANJAY MAHADIK: SHRI SATAV RAJEEV: KUNWAR BHARATENDRA: DR. HEENA VIJAYKUMAR GAVIT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that smugglers have imitated the security features of the new 2000 currency notes and printed/circulated fake notes and if so, the details thereof;

(b) the number of cases reported and quantum of fake Indian currency notes seized after the introduction of new currency notes by various agencies including NIA and BSF along with the number of persons arrested, State-wise;

(c) whether fake currency notes are being smuggled from the neighbouring countries;

(d) if so, the details thereof along with the investigation made to find out other sources of the said fake currency notes; and

(e) the measures taken by the Government to check circulation and smuggling of new currency notes in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (d): As per the data given by National Crime Records Bureau

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(NCRB), the state-wise details of Rs. 2000 denomination FICN recovered and seized, FIRs and the total accused after the introduction of the new currency notes is given in the Annexure. In addition in one case NIA has seized three counterfeit notes of Rs. 2000 denomination and in another case West Bengal Police in coordination with NIA has seized FICN having face value of Rs. 3.9 lakhs of Rs. 2000 denomination. Also, with regard to new currency notes of Rs. 2000 denomination, BSF has seized such notes of Rs. 2.96 lakh face value in two cases.

As per the report of the agencies, there have been instances where it has been found that the fake currency has been smuggled from the neighbouring countries. Whether the FICN is of low quality, such as scanned/photocopies of genuine notes, or whether security features have been compromised is determined by investigation.

(e) The Government has taken various measures to check the smuggling and circulation of fake Indian currency notes into the country which, inter alia, include:-

(i) The Unlawful Activities (Prevention) Act, 1967 criminalises the production or smuggling or circulation of High Quality Fake Indian paper currency, coin or any other material as a terrorist act.

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(ii) One special FICN Coordination group (FCORD) has been formed by the MHA to share intelligence/information among the different security agencies of the state/centre to counter the problem of circulation of fake currency notes in the country. A Terror Funding and Fake Currency Cell (TFFC) has been constituted in NIA to investigate terror funding and fake currency cases.

(iii) A Memorandum of Understanding (MoU) has been signed between India and Bangladesh to prevent and counter smuggling of fake currency notes.

(iv) Strengthening the security at the international borders by using new surveillance technologies, deploying additional manpower for round the clock surveillance, establishing observation posts along the international border, erection of border fencing and intensive patrolling.

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Annexure

NATIONAL CRIME RECORDS BUREAU (MHA)

State/UT-wise and Denomination-wise Statement of Counterfeit Currency (Recovered & Seized)

Periodical Report from : 09/11/2016 to 07/03/2017* Annexed with reply to Lok Sabha Unstarred Question No.1966 for answer on 14.03.2017

	State/UT	Denomination		No. of Notes		Total	Value in Rs.		Total Value (Rs.)	FIR	Total Accused
SNo		2000 (R) (S)				Notes					
4	A & N ISLANDS	(R) @	(3)	(R) @	(S)	(R+S) 0	(R) @	(S)	(R+S)	0	
2	ANDHRA PRADESH	3	0			6	<u>س</u> 6000	6000	12000	0	
2	ARUNACHAL PRADESH	ۍ <u>ل</u>	3	&	3 3	5	6000 &	6000	6000	3	0
3	ASSAM	α	3	8	3	3	<u>∝</u> 4000	6000	4000	0	
4	BIHAR	2	0			2	2000	0	2000	0	
5	CHANDIGARH	1	0			1	2000	0	2000	0	
0	CHHATTISGARH	~	0	~		6	0	12000	12000	0	
/ 8	D & N HAVELI	~ \$	0	~\$	0	0 0	~	12000	12000	1	0
0		\$ \$	0	<u>ہ</u>	0	0	ه \$	0	0	0	0
9	DAMAN & DIU			 >	4004	v)	0500000	0	0	0
10	DELHI GOA	0	1261	~	1261	1261 0	0	2522000	2522000	2	
11 12		~ 2	1321	~	2 1321	, i	~ 4000	2642000	0	0	
	GUJARAT	-	1321				4000		2646000	3	12
13 14		# #	12	#	12	12 0	#	24000	24000	3	2
			0	#	0	0	π	0	0	0	0
15		2	2		2 2	4	4000	4000	8000	1	0
16	JHARKHAND	}	0	}	0	0	}	0	0	0	0
17		0	266	(200	266	0	532000	532000	6	
18	KERALA	2	2		2 2	4	4000	4000	8000	2	3
19		(0	{	0	0	{	0	0	0	0
		0	8	(,	8	0	16000	16000	5	9
	MAHARASHTRA	1	1	1	1	2	2000	2000	4000	1	1
	MANIPUR	&	1	&	1	1	&	2000	2000	1	1
23		&	0	&	0	0	&	0	0	0	0
24	MIZORAM	&	2	&	2	2	&	4000	4000	1	1
25	NAGALAND	&	0	&	0	0	&	0	0	0	0
26	ORISSA	0	0	(0 0	0	0	0	0	0	0
27	PUDUCHERRY	^	0	۸	0	0	^	0	0	0	0
28	PUNJAB	#	220	#	220		#	440000	440000	1	1
29	RAJASTHAN	0	6	() 6	6	0	12000	12000	3	3
30	SIKKIM	@	0	@	0	0	@	0	0	0	0
31		38	0	38		38	76000	0	76000	0	0
32			181		181	1 1	[362000	362000	5	12
33		&	0	&	0	0	&	0	0	0	0
34		0	0	(0 0	0	0	0	0	0	0
35		%	0	%	0	0	%	0	0	0	0
36	WEST BENGAL	0	0	(/	0	0	0	0	0	0
Total:		51 3295 51 329			<u>3346 102000 6590000 6692000 39 64</u>						
Note: R-Recovered by RBI/Banks		Orbata sent by RBI Kolkata includes West Bengal, A&N Islands, Sikkim				- Data sent by RBI Patna includes Bihar, Jharkhand					
S:Seized by Police (SCRBx)		Data sent by RBI Nagpur/Navi Mumbai includes Maharashtra, Chhattisgarh, Goa				- Data sent by RBI Thiruvananthapuram includes Kerala, Lakshadweep					
Others incl. Denomination 20,10,5,2,1		\$ - Data sent by RBI Ahmedabad includes Gujarat, D&N Haveli, Daman & Diu				 Data sent by RBI Chennai includes Tamil Nadu, Puducherry 					
	res are provisional	#-Data sent by RBI Chandigarh includes Chandigarh,Haryana,Himachal Pradesh,Punjab				% - Data sent by RBI Kanpur includes Uttar Pradesh, Uttarakhand					
0 - indicates Nil data or Data not &Data sent by RBI Guwahati includes Assam, Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Tripura [- Data Sent by RBI Hyderabad includes Assam, Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Tripura								P, Telangana			